

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 396 OF 2018

Dated: 2nd April, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Arya Energy Ltd. & Anr.

Versus

.... Appellant(s)

Madhya Pradesh Power Management Company Ltd & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Nitin Guar for R-1

Mr. S. Venkatesh
Ms. Nishtha Kumar
Mr. Somesh Srivastava
Mr. Vikas Maini for R-2

ORDER

It is represented that pleadings are complete.

List the matter for hearing on **01.07.2019.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

Pr/kt